

**SHRI SURENDRANATH DWIVEDY:**  
What did you say ?

**SHRI HEM BARUA :** We have not heard that.

**MR. SPEAKER :** I said earlier that you should come here with a regular motion. Now are you hearing me ?

**SHRI SURENDRANATH DWIVEDY:**  
This is a very important issue and I request you to convey the desire of this House to Government that they should come forward to make a statement on this important matter.

**MR. SPEAKER :** I shall convey this to Government.

**SHRI BAKAR ALI MIRZA :** The Chinese has occupied certain parts in Kashmir which is much more important and so I gave a call attention notice on this. I have not heard anything about it.

**MR. SPEAKER :** Whatever is admitted, that is taken up. And the rest are still pending.

**SHRI BAKAR ALI MIRZA :** You will please consider this also.

**MR. SPEAKER :** Now, papers laid on the table. Shri Nanda.

12.20 hrs.

**PAPERS LAID ON THE TABLE**

**ANNUAL REPORT ETC. OF THE ORISSA  
ROAD TRANSPORT CO. LTD.  
BERHAMPUR**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS (SHRI R.L.  
CHATURVEDI):** On behalf of Shri Nanda :  
I beg to lay on the Table :—

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on

the working of the Orissa, Road Transport Company Limited, Berhampur (Ganjam), for the year 1967-68.

- (ii) Annual Report of the Orissa Road Transport Company Limited, Berhampur (Ganjam), for the year 1967-68,

- (iii) Directors' Report and statement of accounts for the year 1967-68 of the Orissa Road Transport Company Limited, Berhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.

- (2) A statement showing reasons for delay in laying the papers at (1) above [*Placed in Library. See No. LT 3312/70*]

**ANNUAL REPORT ETC. OF THE HINDU-  
STAN LATEX LTD., NEW DELHI**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
PLANNING AND WORKS, HOUSING  
AND URBAN DEVELOPMENT (DR.  
S. CHANDRASEKHAR)** On behalf of  
Shri K. K. Shah : I beg to lay on  
the Table a copy each of the following  
papers under sub-section (1) of section  
619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Hindustan Latex Limited, New Delhi, for the year 1968-69.
- (2) Annual Report of the Hindustan Latex Limited, New Delhi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT- 3313/70*]